

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2774**  
TO BE ANSWERED ON 05.08.2021

**DRINKING WATER SUPPLY IN BACKWARD AREAS**

†2774. SHRI ARUN KUMAR SAGAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any funds have been allocated to supply drinking water especially in the backward areas of the country during the last three years and if so, the details thereof, State-wise particularly in Shahjahanpur Constituency of Uttar Pradesh;
- (b) if not, whether the Government contemplates to allocate funds for the same;
- (c) whether some drinking water schemes of several States are under consideration/ pending with the Union Government;
- (d) if so, the details thereof, State-wise especially of the backward areas along with the reasons for delay in sanctioning these schemes; and
- (e) the steps taken by the Government to resolve the problem of drinking water so far?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a), (b) & (e) Since August, 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) after subsuming the then National Rural Drinking Water Programme (NRDWP) to make provision of tap water supply to every rural household by 2024. The estimated outlay of the mission is Rs. 3.60 lakh Core, out of which Government of India's share is Rs. 2.08 lakh Core.

Under JJM, States/ UTs to give priority to provide tap water connections in water quality-affected habitations, SC/ ST majority villages, villages in Aspirational and JE –AES affected districts, villages falling in drought prone & desert areas and Sansad Aadarsh Gram Yojana (SAGY) villages.

Details of State/ UT-wise allocation of Central fund, in 2018-19 under the then NRDWP and under JJM, in 2019-20 & 2020-21, are **annexed**. District/ Constituency-wise fund allocation are not maintained by this ministry.

(c) Water being a State subject, it is States who plan, design, approve and implement drinking water supply schemes. As such individual project for rural water supply are not approved at the Government of India level.

(d) Doesn't arise.

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Annex referred in the reply to Lok Sabha unstarred Question No. 2774 due for reply on 05.08.2021

**Fund allocated under NRDWP in 2018-19 and under JJM in 2019-20 & 2020-21**

(Amount in Rs. Crore)

S. No.	State/ UT	2018-19	2019-20	2020-21
1.	A & N Islands	0.62	1.78	2.93
2.	Andhra Pradesh	197.56	372.64	790.48
3.	Arunachal Pradesh	96.95	132.55	254.85
4.	Assam	567.89	694.95	1,608.51
5.	Bihar	476.63	787.31	1,839.16
6.	Chhattisgarh	95.47	208.04	445.52
7.	Goa	3.34	7.57	12.41
8.	Gujarat	237.09	390.31	883.08
9.	Haryana	81.88	149.95	289.52
10.	Himachal Pradesh	91.12	148.67	326.20
11.	Jammu & Kashmir	309.07	322.03	681.77
12.	Jharkhand	207.97	267.69	572.24
13.	Karnataka	331.04	546.06	1,189.40
14.	Kerala	90.37	248.76	404.24
15.	Ladakh	NA	166.65	352.09
16.	Madhya Pradesh	274.09	571.60	1,280.13
17.	Maharashtra	474.16	847.97	1,828.92
18.	Manipur	40.25	67.69	131.80
19.	Meghalaya	52.43	86.02	174.92
20.	Mizoram	28.00	39.87	79.30
21.	Nagaland	34.72	56.49	114.09
22.	Odisha	154.99	364.74	812.15
23.	Puducherry	1.29	2.50	4.64
24.	Punjab	125.97	227.46	362.79
25.	Rajasthan	692.13	1,301.71	2,522.03
26.	Sikkim	11.62	15.41	31.36
27.	Tamil Nadu	180.99	373.87	921.99
28.	Telangana	131.40	259.14	412.19
29.	Tripura	55.18	107.64	156.61
30.	Uttar Pradesh	713.95	1,206.28	2,570.94
31.	Uttarakhand	99.17	170.53	362.58
32.	West Bengal	917.82	995.33	1,614.18

NA: Not Applicable